

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/455/2020**



This the 17th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ram Singh, Age- 70 years, S/o Sh. Sant Ram, R/o Village Roja Kalan, Post Office Garhdiwala, Tehsil Dasuya, District Hoshiarpur.

.....(Applicant)

(Advocate:- Ms. Manpreet Kour)

**Versus**

State of Jammu & Kashmir, Through Commissioner-cum-Secretary, Transport Department, Govt. of J&K, Civil Secretariat, Jammu/Srinagar and five others.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

T.A. No. 61/455/2020 arises out of SWP No. 1598/2019, wherein relief is claimed against Jammu and Kashmir State Road Transport Corporation. This Tribunal does not have jurisdiction in respect of the employees of Jammu and Kashmir State Road Transport Corporation. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*